

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2182  
TO BE ANSWERED ON 12.03.2025**

**COACHES FOR WOMEN IN TRAINS**

**†2182. SHRI RAM SHIROMANI VERMA:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the number of additional compartments for women in various trains running on important routes in the country is quite less;**
- (b) if so, the reasons therefor;**
- (c) whether the Government proposes to increase the number of compartment/coaches for women in trains to ensure adequate security of women passengers;**
- (d) if so, the details thereof;**
- (e) the number of cases of molestation of women and assault on them registered by RPF and GRPF during the last three years, region/zone-wise; and**
- (f) the other steps being taken by the Government for safe and comfortable journey of women passengers?**

**ANSWER**

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND  
ELECTRONICS & INFORMATION TECHNOLOGY**

**(SHRI ASHWINI VAISHNAW)**

**(a) to (f) Section 58 of the Railways Act, 1989 provides for earmarking of accommodation for female passengers in trains. Accordingly, in trains carrying passengers, Indian Railways have earmarked following accommodation for female passengers:**

- i. A reservation quota of six berths in sleeper class in long distance Mail/Express trains and a reservation quota of six berths in 3AC class of Garib Rath/Rajdhani/Duronto/fully air-conditioned Express**

**trains for female passengers irrespective of their age travelling alone or in a group of female passengers.**

- ii. A combined reservation quota of six to seven lower berths per coach in Sleeper class, four to five lower berths per coach each in Air Conditioned 3 tier (3AC) and three to four lower berths per coach in Air Conditioned 2 tier (2AC) classes (depending on the number of coaches of that class in the train) for senior citizens, female passengers 45 years of age and above and pregnant women.**
- iii. Second class accommodation for women in the second Class-cum-Luggage-cum Guard's Coach (SLR) in most of the long distance Mail/Express trains.**
- iv. Exclusive unreserved coaches/compartments for female passengers in EMU (Electrical Multiple Unit)/DMU (Diesel Multiple Unit)/MMTS(Multi Modal Transport System) trains & local passenger trains depending upon demand pattern as well as availability of accommodation.**
- v. Running of ladies special EMU/MEMU/MMTS services on the suburban sections of Mumbai, Kolkata, Secunderabad and Chennai as well as on the Delhi-National Capital Region (NCR) sections.**

**Earmarking of accommodation for female passengers in trains, its review based on demand pattern and provision of other facilities for their safe and comfortable journey is a continuous and ongoing exercise. However, in addition to the accommodation earmarked for female passengers as mentioned above, following other major steps have been taken by Indian Railways in co-ordination with Government Railway Police to ensure safe & comfortable journey of female passengers:-**

- 1. On vulnerable and identified routes/sections, trains are escorted by Railway Protection Force (RPF) in addition to trains escorted by Government Railway Police (GRP) of different States daily.**

- 2. For immediate assistance passengers can make complaint on Rail Madad Portal directly or through Helpline Number 139 (integrated with National Emergency No.112).**
- 3. Railways are in regular touch with passengers through various social media platforms viz. twitter, facebook, etc. to enhance security of passengers and to address their security concern.**
- 4. Frequent announcements are made through Public Address System to educate passengers to take precautions against theft, snatching, drugging etc.**
- 5. Closed-circuit television (CCTV) cameras have been provided in coaches and at Railway Stations for enhanced security of passengers.**
- 6. Under 'Meri Saheli' initiative, focused attention has been provided for safety and security of lady passengers travelling alone by long distance trains for their entire journey i.e. from originating station to destination station.**
- 7. Zonal Railways have been instructed for deployment of proper combined strength of male & female RPF/RPSF personnel in train escort parties, to the extent possible.**
- 8. State Level Security Committee of Railways (SLSCR) have been constituted for all State/Union Territories under the Chairmanship of respective Director General of Police/Commissioner of States/Union Territories for regular monitoring and review of security arrangements of the Railways.**

**'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and, as such, State Governments are responsible for prevention, detection, registration and investigation of crime and maintaining law and order etc. on Railways through their law enforcement agencies viz. Government Railway Police (GRP)/District Police. However, Railway Protection Force (RPF) supplements the efforts of GRP/District Police to provide better protection and security of passenger area and passengers and for matters connected therewith.**

**Data related to molestation and assault of women on Indian Railways is published by National Crime Records Bureau in its publication Crime in India, which is available on their official website.**

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